CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P No. 460/2017 in O.A No. 1346/2016 M.A No. 120/2017

New Delhi, this the 13th day of April, 2018

Hon'ble Mrs. Jasmine Ahmed, Member (J) Hon'ble Mr. Uday Kumar Varma, Member (A)

Mamta Kumari, Age 29 years, D/o. Sh. Ramkishan, R/o. F-18, Lado Sarai, Mehrauli, New Delhi – 110 030.

...Petitioner

(By Advocate : Mr. B. K. Berara)

Versus

- 1. Smt. Punya Salila Srivastava, Secretary, Directorate of Education, Govt. of NCt of Delhi & Anr.
- Sh. Ashish Chander Verma,
 The Chairman,
 Delhi Subordinate Service Selection Board,
 Govt. of NCT of Delhi,
 FC-18, Institutional Area,
 Karkardooma,
 Delhi 110 092.

....Respondents

(By Advocate : Mr. Gyanendra Singh)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

Counsel for respondents has handed over a memorandum/order dated 09.03.2018 by which Ms. Mamta Kumari, the applicant herein has been offered the appointment to the post of Librarian under the Post Code 02/13.

2. Accordingly, order of this Tribunal has been substantially complied with. Hence, C.P. is closed. Notices issued to the alleged contemnors stand discharged.

The order dated 09.03.2018 is taken on record.

(Uday Kumar Varma) Member (A) (Jasmine Ahmed) Member (J)

/Mbt/